

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:138
ANSWERED ON:29.07.2003
PRADHAN MANTRI GRAM SADAK YOJANA
CHINTAMAN NAVSHA WANAGA;RAMANAND SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds allocated/released to the State Governments under the Pradhan Mantri Gram Sadak Yojana during 2003-2004, State-wise;
- (b) the details of unspent balance as on date alongwith reasons therefor, State-wise;
- (c) the criteria for allocation of funds under the Yojana;
- (d) whether the Government have received complaints regarding poor quality of work under the PMGSY;
- (e) if so, the details thereof, State-wise; and
- (f) the action taken against the responsible officials?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (f) A Statement is laid on the Table of the House.

The Statement referred to in Reply to the Lok Sabha Starred Question No.138 admitted for Answer on 29th July, 2003

(a) & (b) A Statement indicating State-wise allocation of funds for 2003-04 is at Annexure I. Proposals of Chhattisgarh, Haryana, Madhya Pradesh, Mizoram and Rajasthan for 2003-04 (Phase III) were received during 2002-03 and clearance accorded during 2002-03 itself. Proposals of Andhra Pradesh, Assam, Gujarat, Himachal Pradesh, Kerala, Punjab, Tamil Nadu, Uttar Pradesh and West Bengal have been considered by the Empowered Committee and the State Governments are to fulfil certain conditions before funds can be released. Proposals are yet to be made by other States.

(c) Allocation to the States/Union Territories is based on, inter alia, a weightage of 75% for Need (share of unconnected Habitations in the total unconnected Habitations of the country) and 25% on Coverage (share of connected Habitations in the total connected Habitations of the country).

(d) to (f) Under the PMGSY, quality is sought to be ensured through a three tier Quality Control System the first two tiers of which are with the State Government. As per the PMGSY Guidelines, the State Quality Coordinator/ Head of PIU shall be the authority to inquire into complaints / representations in respect of quality of works and they would be responsible for sending a reply after proper investigation to the complainant within 30 days. The National Rural Roads Development Agency (NRRDA) engages National Quality Monitors (NQMs), as a third tier to verify at random the quality of road works. The State-wise grading given by NQMs is in Annexure II. The reports of the NQMs are sent to the State Governments to ensure that any infringement/ deficiencies detected by the Monitors are rectified and action taken, wherever required as per the PMGSY Guidelines, against those responsible.

Annexure I

Allocation of funds under the PMGSY for 2003-04

#	States/UTs	Annual Allocation (Rs. in crore)
1	Andhra Pradesh	90
2	Arunachal Pradesh	35
3	Assam	75
4	Bihar	150
5	Chhattisgarh	87
6	Goa	5
7	Gujarat	50
8	Haryana	20
9	Himachal Pradesh	60
10	Jammu & Kashmir	20
11	Jharkhand	110

12	Karnataka	95
13	Kerala	20
14	Madhya Pradesh	213
15	Maharashtra	130
16	Manipur	20
17	Meghalaya	35
18	Mizoram	20
19	Nagaland	20
20	Orissa	175
21	Punjab	25
22	Rajasthan	130
23	Sikkim	20
24	Tamil Nadu	80
25	Tripura	25
26	Uttar Pradesh	315
27	Uttaranchal	60
28	West Bengal	135
29	Andaman & Nicobar Islands	10
30	Dadra & Nagar Haveli	5
31	Daman & Diu	5
32	Delhi	5
33	Lakshadweep	5
34	Pondicherry	5

Total 2255

Annexure II

National Quality Monitors Grading of works from March, 2002 to May, 2003

Sl No	State	No. of Dist- ricts visited	No. of Insp- ected Works	Grading											
				Poor	Average			Good			Very Good				
				C	I	T	C	I	T	C	I	T	C	I	T
1	Andhra Pradesh	21	707	0	18	18	20	139	159	76	421	497	32	1	33
2	Arunachal Pr	6	34	0	4	4	0	19	19	2	9	11	0	0	0
3	Assam	9	113	0	0	0	2	7	9	34	66	100	4	0	4
4	Bihar	7	200	0	5	5	0	42	42	2	147	149	4	0	4
5	Chhattisgarh	11	372	0	12	12	2	65	67	14	268	282	11	0	11
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	18	599	0	29	29	6	90	96	44	350	394	78	2	80
8	Haryana	12	119	0	7	7	1	9	10	5	86	91	11	0	11
9	Himachal Pr.	12	403	1	5	6	5	62	66	13	273	286	25	20	45
10	J & Kashmir	8	33	0	0	0	0	18	18	0	15	15	0	0	0
11	Jharkhand	11	218	0	22	22	3	89	92	7	97	104	0	0	0
12	Karnataka	21	549	4	34	38	7	191	198	23	285	308	5	0	5
13	Kerala	6	219	0	0	0	0	10	10	4	189	193	12	4	16
14	Madhya Pradesh	29	734	0	7	7	0	77	77	15	526	541	65	44	109
15	Maharashtra	23	826	1	20	21	3	171	174	31	577	608	20	3	23
16	Manipur	9	66	17	18	35	14	9	23	4	4	8	0	0	0
17	Meghalaya	4	55	0	12	12	0	5	5	0	33	33	5	0	5
18	Mizoram	5	14	0	0	0	0	0	0	0	14	14	0	0	0
19	Nagaland	3	21	0	0	0	0	3	3	5	13	18	0	0	0
20	Orissa	25	393	2	6	8	9	110	119	34	210	244	21	1	22
21	Punjab	15	566	0	0	0	0	42	42	70	275	345	164	15	179
22	Rajasthan	29	689	0	22	22	20	67	87	116	286	402	165	13	178
23	Sikkim	7	40	0	4	4	1	4	5	1	30	31	0	0	0
24	Tamil Nadu	22	765	0	8	8	18	76	94	126	445	571	83	9	92
25	Tripura	3	22	3	2	5	8	3	11	6	0	6	0	0	0
26	Uttar Pradesh	161	958	0	35	35	0	156	156	19	678	697	52	18	70
27	Uttaranchal	10	204	0	6	6	0	30	30	12	136	148	13	7	20
28	West Bengal	13	239	0	16	16	15	39	54	20	141	161	7	1	8
Total		9158	28	292	320	134	1533	1666	683	5574	6257	777	138	915	

C : Completed roads

I : Incomplete roads
T : Total